

in the country. It is not possible to ascertain their exact value.

भारतीय प्रशासन सेवा (आई० ए० एस०) परीक्षा

४६७. **सेठ गोविन्द बास :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि १९५३ में हुई भारतीय प्रशासन सेवा (आई० ए० एस०), भारतीय विदेश सेवा (आई० एफ० एस०) और भारतीय पुलिस सेवा (आई० पी० एस०) परीक्षाओं में, जिन के परीक्षाफल १९५४ में घोषित किये गये थे, प्रति एक लाख जनसंख्या के अनुपात से किस राज्य के निवासियों में से सर्वाधिक एवं न्यूनतम अभ्यर्थी संघीय लोक सेवा आयोग द्वारा सफल घोषित किये गये हैं ?

The Minister of Home Affairs and States (Dr. Katju): A statement giving the requisite information is laid on the Table of the House. [See Appendix VI, annexure No. 25.]

Another statement showing the number of candidates declared successful for the Indian Foreign Service, Indian Administrative Service and Indian Police Service from the different States is also placed on the Table of the House. [See Appendix VI, annexure No. 25.]

HYDERABAD MONEY IN ENGLAND BANKS

468. **Shri Krishnacharya Joshi:** Will the Minister of States be pleased to refer to starred question No. 1025 answered on the 15th March 1954, and state:

(a) whether execution proceedings have started in the decree passed by the Court of England against Shri Moin Nawaj Jung who had credited Hyderabad money in Barclays Bank Ltd., London; and

(b) the total amount of money spent by the Government of India in this case?

The Minister of Home Affairs and States (Dr. Katju): (a) The proceedings have been completed and the

money lying in the Barclays Bank Limited., London, has been received by the High Commissioner for India in London, on behalf of the Hyderabad Government.

(b) No expenditure was incurred by the Government of India in this case.

EVALUATION OF PROPERTY

469. **Th. Lakshman Singh Charak:** Will the Minister of Finance be pleased to state:

(a) how much property has been evaluated (State-wise) by the valuers under the Estate Duty Act, 1953, since the Act came into force; and

(b) the number of valuers appointed so far, State-wise?

The Deputy Minister of Finance (Shri M. C. Shah): (a) No property has so far been evaluated by the Valuers recently appointed under the Act.

(b) So far 453 valuers have been appointed for valuation of various kinds of properties. A statement showing the distribution State-wise is placed on the Table of the House. [See Appendix VI, annexure No. 26.]

GRADUATES AND POST-GRADUATES

470. **Shri S. C. Singhal:** Will the Minister of Education be pleased to state:

(a) whether Government keep any statistical figures of graduates and post-graduates in Arts, Science, Commerce and Law, who came out of the different Indian Universities;

(b) if so, do Government propose to lay on the Table of the House a statement giving the figures for the last three years; and

(c) what is the number of students who have been awarded degrees and diplomas in technical subjects (Professional Subjects) during the last three years?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes.

(b) and (c). Two statements giving the required information for the years 1951, 1952 and 1953 are placed on the Table of the House. [See Appendix VI, annexure No. 27.]

NATIONAL RESEARCH DEVELOPMENT CORPORATION

471. Shri S. C. Singhal: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) what have been the recurring and non-recurring expenses on the National Research Development Corporation since its inception;

(b) how many researches and inventions it has developed so far for commercial use; and

(c) how many organisations and private individuals have availed of the services of the Corporation?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Recurring up to 31st August, 1954: Rs. 42,979/-.

Non-recurring: Nil.

(b) Arrangements for development of 12 processes have been completed with commercial firms and licence agreements are under issue.

(c) 28.

RURAL BANKING ENQUIRY COMMITTEE

472. Ch. Raghbir Singh: Will the Minister of Finance be pleased to state:

(a) whether Government have accepted the recommendations of the Rural Banking Enquiry Committee; and

(b) if so, how many branches of the Imperial Bank were opened in U.P. during the year 1953-54 and where?

The Deputy Minister of Finance (Shri A. C. Guha): (a) and (b). In pursuance of the recommendations made by the Rural Banking Enquiry Committee in this regard, the Imperial Bank of India have opened

34 branches during the period July 1951 to June 1953 out of which 10 are in U.P. For the next three year period, Imperial Bank of India have prepared a list for opening 80 new branches of which 11 are in U.P. Out of these 11 places, branches of the Imperial Bank have already been opened at the following three centres during the year 1953-54 (1st July 1953 to 30th June 1954):—

1. Mirzapur.
2. Roorkee.
3. Bijnor.

L . 10 BIHAR

473. Shri Nageshwar Prasad Sinha: Will the Minister of Finance be pleased to state the amount that Government have agreed to give to the Bihar State by way of loan and grant for the development of roads?

The Minister of Finance (Shri C. D. Deshmukh): A statement giving the necessary information is laid on the Table. [See Appendix VI, annexure No. 28.]

अनुसूचित जातियों का कल्याण

४७४. श्री नवल प्रभाकर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे :

(क) दिल्ली राज्य की अनुसूचित जातियों के कल्याण के लिये पंचदशवर्षीय योजना के अन्तर्गत बनायी गयी योजनाओं का ब्योरा क्या है; और

(ख) इन में से प्रत्येक पर क्रमशः 'केन्द्रीय एवं दिल्ली राज्य सरकार द्वारा कितनी राशि दी जायगी

The Deputy Minister of Home Affairs (Shri Datar): (a) There is only one scheme under the State Plan for promotion of Education among Scheduled Castes, known as "the award of scholarships/stipends to Scheduled Caste students". The awards are made to all the deserving students of Secondary Schools under